

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**IA No.268 of 2012 in  
DFR No.1283 of 2012**

**Dated: 30<sup>th</sup> August, 2012**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**In the matter of:**

**Torent Power Ltd. ....Appellant(s)**

**Versus**

**Gujarat Electricity Regulatory Commission ....Respondent (s)**

**Counsel for the Appellant (s): Ms. Deepa Chawan  
Mr. H.S. Jaggi**

**ORDER**

**IA No.268 of 2012  
(Condone delay Appl.)**

Issue notice to the Respondents returnable on 31.08.2012. Dasti service is permitted. It is open to the learned counsel for the Applicant to serve notice on the learned counsel for the Respondent also.

Post the matter on **31.08.2012.**

**( Rakesh Nath)  
Technical Member  
ts/mk**

**(Justice M. Karpaga Vinayagam)  
Chairperson**